

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2361(CHE)/2023
PETITION NUMBER : CP(IB)/1075(CHE)/2019
NAME OF THE APPLICANT : Canara Bank
NAME OF THE RESPONDENT(S) : B Ramana Kumar, (Liquidator)
M/s.Krishna Energy Pvt Ltd & Anr
UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of
NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Rangesh for the Applicant. Ld. Counsel for R2 Mr. Raj Jhabakh. Ld. Counsel Mr. Gajendran Ravi for R1.

Pleadings are complete.

List the application for hearing on **14.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)